

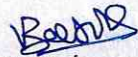
Office of the Registrar of Companies, Bihar-cum- Official Liquidator, High Court, Patna

Dated 10.02.2017

Template for Forwarding Documents for Uploading

| | | |
|--------|---|--|
| Sl.No. | | |
| 1. | Subject | General circular |
| 2. | Date of issue of document (DD/MM/YYYY) | 01/02/2017 |
| 3. | Section/Division | Office of the Registrar of Companies, Bihar-cum- Official Liquidator, High Court, Patna |
| 4. | Name/Designation of Approver | Registrar of Companies, Bihar-cum- Official Liquidator, High Court, Patna |
| 5. | Name/Designation of Contributor | - |
| 6. | Title of link for document to be uploaded | General circular, year 2016 |
| 7. | Date of uploading document (DD/MM/YYYY) | 10.02.2017 |
| 8. | Section(s) of website under which document is to be uploaded | Quotations & Tenders |
| 9. | Date of expiry/Archival(if applicable) | Last date of Tender on or before 27.02.2017 up to 5:00 p.m. Tender would be opened on 28.02.2017 at 2:15 p.m. |

Submitted by:



(U. S. Patole)

Registrar of Companies, Bihar-cum-
Official Liquidator, High Court, Patna

Submitted Date: 10.02.2017

IN THE HIGH COURT OF JUDICATURE AT PATNA

In the matter of:

M/s Bihar State Leather Industries Development Corpn. Ltd. (In Liquidation)
Company Petition No. 10 of 1999

SALE NOTICE

- Lot No. 1:** Freehold land admeasuring to Acre 2.5254 alongwith building structures situated at Mauza-Model Tennary, NH-23 Main Road, Champa Nagar, Gumla, Jharkhand.
Reserve Price: Rs. 43,68,000/- Earnest Money Deposit: 21,84,000/-
- Lot No. 2:** Plant & Machinery
Reserve Price: Rs. 3,03,000/- Earnest Money Deposit: Rs. 1,51,500/-
Date of inspection of property at the site on 17.02.2017

Pursuant to the Orders of the Hon'ble Court, Patna. Separate Sealed Tenders are invited in the prescribed form for the sale of above cited assets and properties which should reach the office of the undersigned on or before 27.02.2017 up to 5.00 P.M. accompanied with interest free EMD by way of Bank Draft of any Nationalized Banks drawn in favor of "Official Liquidator, High Court, Patna" For Details, kindly refer Tender Form and terms and conditions which can be obtained on payment of Rs. 1000/- from the office of undersigned.

Received tender would be opened on 28.02.2017 at 2.15 PM before the Hon'ble Company Judge, High Court, Patna and inter se bidding will be held on same day. The contents of the instant Sale Notice are informatory in nature and notice to interested parties. The Sale Notice along with settled 'Terms and Conditions of Sales' can be downloaded from our website "www.olhcpatna.com and www.mca.gov.in"

Place : Patna
Dated: 01.02.2017
Tel. No. 0612-2221002, 2222172

(U.S. PATOLE)
Official Liquidator, High Court, Patna
Maurya Lok Complex, 'A'-Block, 4th Floor,
Dak Bunglow Road, Patna-800001